

¹[SCHEDULE

[See Sec. 17].

5 years membership	Rs. 19,000/-
6 years membership	Rs. 22,000/-
7 years membership	Rs. 25,000/-
8 years membership	Rs. 28,000/-
9 years membership	Rs. 31,000/-
10 years membership	Rs. 36,000/-
11 years membership	Rs. 41,000/-
12 years membership	Rs. 46,000/-
13 years membership	Rs. 51,000/-
14 years membership	Rs. 56,000/-
15 years membership	Rs. 61,000/-
16 years membership	Rs. 67,000/-
17 years membership	Rs. 74,000/-
18 years membership	Rs. 81,000/-
19 years membership	Rs. 88,000/-
20 years membership	Rs. 95,000/-
21 years membership	Rs. 1,05,000/-
22 years membership	Rs. 1,15,000/-
23 years membership	Rs. 1,25,000/-
24 years membership	Rs. 1,35,000/-
25 years membership	Rs. 1,45,000/-
26 years membership	Rs. 1,62,000/-
27 years membership	Rs. 1,79,000/-
28 years membership	Rs. 1,96,000/-
29 years membership	Rs. 2,13,000/-
30 years membership	Rs. 2,30,000/-
31 years membership	Rs. 2,55,000/-
32 years membership	Rs. 2,80,000/-
33 years membership	Rs. 3,05,000/-
34 years membership	Rs. 3,30,000/-
35 years membership	Rs. 3,55,000/-
36 years membership	Rs. 3,90,000/-
37 years membership	Rs. 4,25,000/-
38 years membership	Rs. 4,60,000/-
39 years membership	Rs. 4,95,000/-
40 years membership	Rs. 5,30,000/-].

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¹ Substituted the "Schedule" by The Raj. Advocate Welfare Fund (Amendment) Act, 2012 (Act No. 26 of 2012). Noti. No. F. 2(39) Vidhi/2/2012, dt. 17.10.2012, Pub. in Raj. Gaz. Extra-Ord. Part 4(7) dt. 17.10.2012, pg. 37(1), w.e.f. 25.5.2012